

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2580
TO BE ANSWERED ON THE 04th AUGUST, 2023**

DEVELOPMENT OF FOOD STREETS IN DISTRICTS

**2580. DR. HEENA VIJAYKUMAR GAVIT:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. SHRIKANT EKNATH SHINDE:
DR. KRISHNA PAL SINGH YADAV:
PROF. RITA BAHUGUNA JOSHI:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has identified the 100 food streets in 100 districts across the country and if so, the details thereof;
- (b) the details of the number of districts in the States of Maharashtra, Madhya Pradesh and Uttar Pradesh that have been identified under such programme in the country, State/UT-wise, district-wise;
- (c) the measures taken/proposed to be taken by the Government to improve the hygiene credibility of local food businesses, boost local employment, tourism and in turn the economy; and
- (d) the details of the funds proposed to be allocated as per food street/district in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (b) Ministry of Health and Family Welfare (MoHFW) alongwith Ministry of Housing and Urban Affairs (MoHUA) have decided to develop 100 Healthy and Hygienic Food Streets across the country. The aim of this project is to encourage safe and healthy food practices among food businesses and community members, thus, reducing foodborne illnesses and improving the overall health outcomes. The scheme will be implemented through National Health Mission (NHM) in convergence with the Ministry of Housing and Urban Affairs (MoHUA) and with technical support from the Food Safety and Standards Authority of India (FSSAI). So far, 15 States/UTs have identified 45 districts/locations. The details are at **Annexure-I**.

(c) The Ministry of Health and Family Welfare has taken various steps to improve the hygiene and food safety standard protocols for street foods hubs. These initiative includes training of food handlers, independent third party audits and certification of Eat Right Street Food Hubs. FSSAI is mandated to lay down science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import to ensure availability of safe and wholesome food for human consumption. Section 31 (1) of FSS Act, 2006 provides that no person shall commence or carry on any Food Business except under a license.

(d) To operationalize the food streets, the National Health Mission (NHM) of the Ministry of Health and Family Welfare has provisioned an assistance of Rs. 1 crore per food street as a pilot project to support 100 such food streets at different locations across the country. The grant will be routed under NHM, in the ratio of 60:40 or 90:10, with the condition that branding of these food streets will be done as per FSSAI guidelines.

Annexure-1

S.No.	State/UT	No. of Food Streets (Target)	Name of Locations
1.	Chhattisgarh	4	Durg, Bhilai, Bilaspur, Ambikapur
2.	Madhya Pradesh	4	Bhopal, Ujjain, Jabalpur, Gwalior
3.	Rajasthan	4	Ajmer, Jodhpur, Bikaner, Udaipur
4.	Ladakh	1	Leh
5.	Odisha	4	Bhuvaneshwar (2), Cuttack, Rourkela
6.	Mizoram	1	Aizwal
7.	Uttarakhand	4	Dehradun, Nainital, Haridwar, Udhampur Singh Nagar
8.	Uttar Pradesh	4	Varanasi, Lucknow, Gorakhpur and Ayodhya
9.	Andhra Pradesh	4	Municipal Corporations of Greater Visakhapatnam, Vijawada, Tirupathi and Kadapa
10.	West Bengal	4	Kolkata Municipal Corporation (1. Humayun place in Central Kolkata, 2. Dacres lane, 3. Russel Street), 4. Siliguri Municipal Corporation
11.	Tripura	1	Agartala
12.	Kerala	4	Thiruvananthapuram, Ernakulam, Idukki, Kozhikode
13.	Jammu&Kashmir	3	Jammu, Srinagar, Kathua
14.	Goa	2	South Goa, North Goa
15.	Arunachal Pradesh	1	Itanagar
	Total	45	